

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-552(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2018**

**NAME OF THE COMPANY: M/s. CG Power and Industrial Solutions Ltd.
V/s. M/s. Effimac Equipments Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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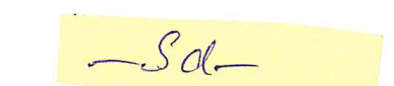
Present: Advocate for the Petitioner

ORDER

Ld. Counsel for the Operational Creditor has filed a report in respect of the steps taken. The IRP has also filed its report. Steps be taken to constitute the meeting of the COC and to file the minutes on record.

To come up for further interim report on 8th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)